

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION NO. 134 OF 2025(SZ)**

IN THE MATTER OF:

Raghu Rangaswamy

...APPLICANT

VERSUS

The State of Karnataka & Others

...RESPONDENTS

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Filed by



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Date: 05.01.2026

Place: New Delhi

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**SPOT INSPECTION REPORT ON BEHALF OF RESPONDENT NO. 11
(DEPUTY COMMISSIONER, BENGALURU RURAL DISTRICT)**

MOST RESPECTFULLY SHOWETH:

1. The instant Original Application has been filed alleging encroachment by the KIADB upon the buffer zone of Kongayyana Katte, located in Survey No. 221 of Hulikunte Village, Doddaballapura Taluk, Bangalore Rural District, in the construction of Knowledge, Wellbeing and Innovative City (***KWIN City***) at Doddaballapura and Nelamangala Taluk, Bengaluru Rural District.
2. It is submitted that in order to ascertain the veracity of the allegations, a site inspection was conducted by the answering Respondent along with Special Land Acquisition Officer, KIADB and Assistant Executive Engineer, KIADB on 01.12.2025.
3. It is submitted that Survey No. 221 of Hulikunte Village is situated within the jurisdiction of Doddaballapura Taluk, Doddabelavangala Hobli, Bengaluru Rural District and falls within the area proposed for KIADB layout planning. The survey land comprises open areas and includes a



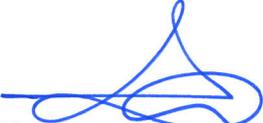
natural water body locally known as Kongayyanakatte Kunte & Chikkarayyana's Katte which serves as a traditional surface water storage structure.

4. Upon inspection, it was observed that the water bodies exist in their natural form. It was further observed that no development activities such as earth filling, levelling, construction, road formation, or infrastructure works are presently being carried out within or around the buffer zone of the water bodies.
5. It has been informed by KIADB that during the planning stage of the layout, the presence of the water bodies were taken into consideration. Accordingly, adequate buffer space of 30m all around the Kunte has been provided around the water body, ensuring that the same is excluded from development activities.
6. The buffer zone provided around the lake acts as a protective zone to prevent:
 - Encroachment into the water body,
 - Obstruction of natural drainage patterns, and
 - Any adverse impact on the ecological and hydrological function of the lakes
7. No encroachments, alterations, or obstructions were observed within the water body or the buffer zone. The kunte has been retained in its original condition, and no interference with its natural form has taken place.



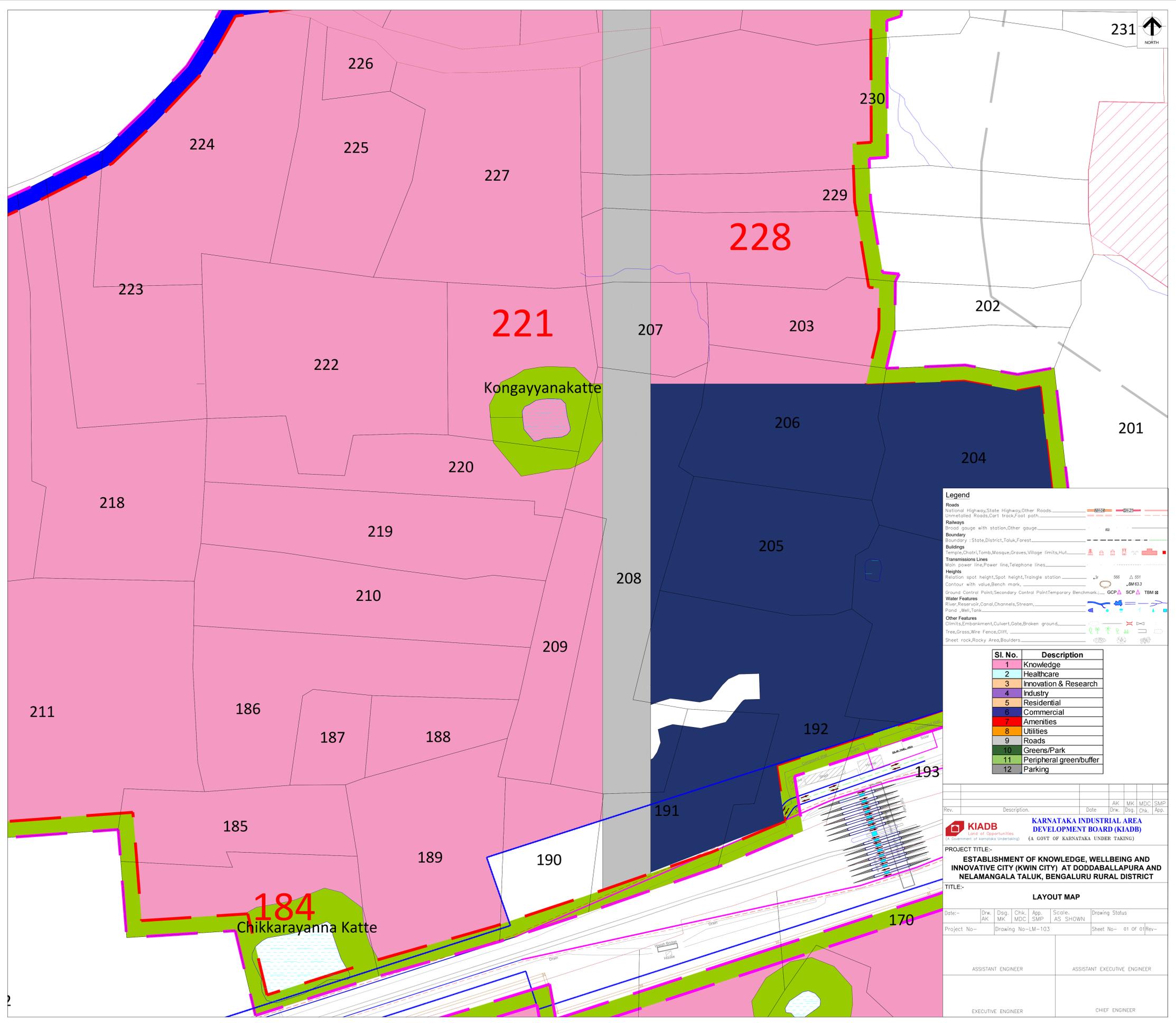
8. The executive engineer KIADB in his report has stated that the presence of Kongayyanakatte Kunte and Chikkarayyana katte were taken in to consideration during planning stage of the layout and adequate buffer space of 30 meters from the periphery of the lakes has been provided and no encroachments, alterations are made within the water body or buffer zone. The Executive Engineer, KIADB has also furnished a sketch depicting the buffer zone maintained around the water bodies. True Copy of relevant portion of the sketch of KWIN City furnished by KIADB is annexed herewith as **Annexure R-1**.
9. It is thus submitted that contrary to the allegations, there are no encroachments into the water bodies. Hence, the instant Original Application may be dismissed.

Filed by


**Deputy Commissioner
Bengaluru Rural District
Deputy Commissioner,
Bangalore Rural District**


**Darpan KM
Standing Counsel
State of Karnataka**

Date: 05.01.2026



Legend

Roads
 National Highway, State Highway, Other Roads
 Unmetalled Roads, Cart track, Foot path

Railways
 Broad gauge with station, Other gauge

Boundary
 State, District, Taluk, Forest

Buildings
 Temple, Chattri, Tomb, Mosque, Graves, Village limits, Hut

Transmission Lines
 Main power line, Power line, Telephone lines

Heights
 Relation spot height, Spot height, Triangle station
 Contour with value, Bench mark

Water Features
 River, Reservoir, Canal, Channels, Stream,
 Pond, Well, Tank

Other Features
 Climits, Embankment, Culvert, Gate, Broken ground,
 Tree, Grass, Wire Fence, Cliff,
 Sheet rock, Rocky Area, Boulders

Sl. No.	Description
1	Knowledge
2	Healthcare
3	Innovation & Research
4	Industry
5	Residential
6	Commercial
7	Amenities
8	Utilities
9	Roads
10	Greens/Park
11	Peripheral green/buffer
12	Parking

Rev.	Description	Date	AK	MK	MDC	SMP
			Drw.	Dsg.	Chk.	App.

KIADB
 Land of Opportunities
 (A Government of Karnataka Undertaking)

KARNATAKA INDUSTRIAL AREA DEVELOPMENT BOARD (KIADB)
 (A GOVT OF KARNATAKA UNDER TAKING)

PROJECT TITLE:-
 ESTABLISHMENT OF KNOWLEDGE, WELLBEING AND INNOVATIVE CITY (KWIN CITY) AT DODDABALLAPURA AND NELAMANGALA TALUK, BENGALURU RURAL DISTRICT

TITLE:-
 LAYOUT MAP

Date:-	Drw. AK	Dsg. MK	Chk. MDC	App. SMP	Scale. AS SHOWN	Drawing Status
Project No.-	Drawing No.-LM-103		Sheet No.- 01 OF 01		Rev.-	

ASSISTANT ENGINEER	ASSISTANT EXECUTIVE ENGINEER
EXECUTIVE ENGINEER	CHEF ENGINEER